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<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

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	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 04.02.2019 To 08.02.2019			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER	5./12.210	
1-8.	E/51851 & 52338- 52344/2018	FO/50135-50142/2019	01/02/2019	06/02/2019
9-26.	E/52302-52319/2018	FO/50146-50163/2019	04/02/2019	06/02/2019
27.	E/53284/2018	FO/50172/2019		07/02/2019
28.	E/51360/2018	FO/50173/2019	7.00	07/02/2019
		MISC ORDER		
		Nill		
		I.O. ORDER		
		Nill		
				Deputy Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.